NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 121/397-398/NCLT/AHM/2016 (New) C.P. No. 29/397-398/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

Name of the Company:

Nehal L. Upadhyay

V/s.

Elected Face India Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S. GODGAWALA ADVOCATE PETITIONER Mullimeter

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

He has not filed proof of service of notice on Respondents 1, 2 and 3. At request of Learned Counsel for Petitioner, list the matter on 6.3.2017.

> (BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this the 13th day of January, 2017.